



2026:AHC:21388

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1737 of 2026

Lakshmendra Tiwari And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sharad Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C., Sunil Kumar Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Proceedings under section 67 of the U.P. Revenue Code, 2006 was initiated against the petitioner on the report of the Lekhpal / Secretary Land Management Committee dated 21.06.2024, the same was registered as Case No.4314 of 2024, Computer Case No.T202411170704314.

2. The aforesaid case was dismissed by the Respondent No.3 namely Assistant Collector- Ist Class, Tehsildar, Tehsil Dibai, District Bulandshahr vide order dated 07.05.2025.

3. Aggrieved against the aforesaid, State of U.P. preferred time barred appeal under sub-section (5) of Section 67 of the U.P. Revenue Code, 2006 before the District Magistrate, Bulandshahr. The said appeal was allowed by the Collector, Bulandshahr/ Respondent No.2 on 11.12.2025. By the said order, appeal was partly allowed and the order dated 07.05.2025 was set aside and the Respondent No.3 was directed to decide the matter, a fresh.

4. Though various arguments were raised by the counsel for the petitioners in support of the present writ petition and prayer has been made to direct the Respondent No.3 to decide the matter a fresh as per the order dated 11.12.2025, expeditiously.

5. In this view of the matter and without interfering with the order dated 11.12.2025 passed by the Respondent No.2, the present writ petition is disposed of finally directing the Respondent No.3 namely Assistant Collector- Ist Class, Tehsildar, Tehsil Dibai, District Bulandshahr to

decide the matter a fresh as per the order dated 11.12.2025, strictly in accordance with law, expeditiously and preferably within a period of **four months** from the date of presentation of certified copy of this order, unless there is no legal impediment.

(Prakash Padia,J.)

January 30, 2026

Swati